

CENTRAL ADMINISTRATIVE TRIBUNAL
PRESIDENTIAL BENCH, NEW DELHI

C.P.NO.528/2002 TN O.A.NO.1516/2002

Friday, this the 14th day of February, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri R.P. Agarwal
s/o Late Shri Jyoti Prasad
B-1-122, I-Block
Hari Nagar, New Delhi-64

..Applicant

(Applicant in person)

Versus

1. Shri S.K. Naik
The Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi
2. Shri S.P. Agarwal
The Director General
Health Services
Ministry of Health
Nirman Bhawan, New Delhi
3. Dr. (Mrs.) L. Nong Piur
The Director
Central Government Health Scheme
Nirman Bhawan, New Delhi

..Respondents

(By Advocate: Shri Rajeev Bansal for Shri B.K. Aggarwal)

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

It is admitted that there has been compliance of
the directions of this Tribunal. Accordingly, the rule
is discharged.

(Govindan S. Tampi)
Member (A)

/sunil/


(V.S. Aggarwal)
Chairman